

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A. No. 61/5140/2021

This the 30th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Jyoti Gupta d/o Sh. Virinder Gupta, r/o H.No.51, Kucha Satya Narayan Mandir, Panjtirthi, Jammu.

.....Applicant

(Advocate: Mr. B.S.Manhas)

Versus

1. State of J & K through Pr Secretary to Government Animal/Sheep Husbandry & Fisheries Department, Civil Sectt., J & K Srinagar/Jammu.
2. Director Animal & Sheep Husbandry Department, Gole Pulli, Talab Tillo, Jammu.

.....Respondents

O R D E R[O R A L]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Learned counsel for the applicant submits that he may be allowed to withdraw the T.A.
2. In view of the submissions made by learned counsel for the applicant, he is permitted to withdraw the present T.A.
3. Accordingly, the instant T.A stands dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS